## **GOVERNMENT OF INDIA**

#### MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA

#### REJUVENATION

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 2166**

ANSWERED ON 20.03.2023

#### NATIONAL PROJECT STATUS TO UPPER KRISHNA PROJECT-3

2166. SHRI G.C. CHANDRASHEKHAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the status of request made by the State Government of Karnataka to consider Upper Krishna Project-3 as National Project; and
- (b) the details on the status of process of acquiring required land for the same project till date?

#### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) For inclusion of a project for funding under National Projects (NP) scheme of this Ministry, it is required to be first appraised by Central Water Commission (CWC) and thereafter accepted by the Advisory Committee on Irrigation, Flood Control and Multipurpose Projects (Advisory Committee) of this Ministry. Subsequently, the State Government concerned is required to submit a proposal in the prescribed format regarding inclusion of the project under the NP scheme. As per laid down norms of NP scheme, the project is then considered by the High Powered Steering Committee (HPSC) for examining if the project meets the contours of the NP scheme. On being recommended by HPSC, and as per availability of funds etc., Government of India may approve inclusion of a project under the National Projects scheme.

Detailed project report (DPR) of the Upper Krishna stage-III project was submitted to CWC in March 2021. However, the project proposal (DPR) was not found acceptable from inter-State angle and the same was returned to the State Government in May, 2021. In view of the above, appraisal of the project has not been taken up further by CWC. Therefore, the question of its inclusion under the NP scheme does not arise.

**(b)** Implementation of the project, including land acquisition, is to be carried out by the State Government concerned. It is informed by Government of Karnataka that 133.87 thousand acres of land is required to be acquired for Upper Krishna Stage-III project, out of which 26.46 thousand acres has been acquired.

\*\*\*\*